

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 179/2016

IN THE MATTER OF:

M/s Dwighty Gary Gibbs @ Deve Arata Dasa APPLICANT / PETITIONER
Vs.
M/s Gostha Bihari Gardens & Resorts Pvt. RESPONDENT
Ltd.

SECTION:

Under Section 560(6)

Order delivered on 13.09.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

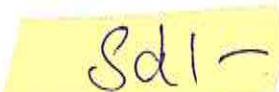
**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

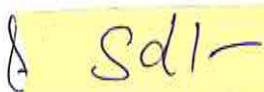
For the APPLICANT / PETITIONER :- Mr. Sanjay Mishra, Advocate
Mr. Geetesh Meena, Advocate

For the RD(ND) :- Mr. C. Balooni, Company Prosecutor

ORDER

Learned Counsel for the parties are present. In view of the matter being part heard by the Hon'ble Principal Bench, let the matter be placed before Hon'ble Principal Bench for further consideration on 28th September 2017.


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**